

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-760(ND)/18

IN THE MATTER OF:

M/s Aakruti a Partnership Firm

Vs.

M/s Iris Associates Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 17.09.2018

For the Petitioner/Applicant

For the Respondent

For the Operational Creditor

:

: Mr. D.Singh, Ms. Avsi M. Sharma, Advocate

: Ms. Anushree Kapadia, Ms. Priyanka, Advocate

ORDER

On the request of the learned counsels for the parties post the matter on 26.09.2018.

—sd—

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

—sd—

(R. VARADHARAJAN)
MEMBER (JUDICIAL)